

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-311
IB - 46/ND/2020

IN THE MATTER OF:

GP GLobal Asphalt Pvt. Ltd

....Applicant

Vs

Soni Commercial Enterprises Pvt. Ltd.

....Respondent

SECTION

U/s 9 of IBC Code, 2016

Order delivered on 24.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. From the perusal of the record, it appears that the present case was registered on 23.12.2019 and was firstly listed on 03.01.2020 and thereafter on 27.01.2020 & 05.02.2020, but none was present on that dates also. Therefore, considering the facts, the present application is dismissed in default.


sd1-

(K.K. VOHRA)
MEMBER (T)


sd1-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(LV)